

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Yes.

(b) Admissions to postgraduate courses in medical colleges are governed by the rules and regulations of the University to which they are affiliated. No reservations are made for any category in the University except for scheduled castes and tribes for which there is a reservation in some of the Universities.

Rehabilitation of Bonded Labour

1082. **SHRI S. M. SIDDAYYA:**

SHRI JANESHWAR MISRA:

Will the Minister of LABOUR be pleased to state:

(a) whether any survey has been conducted to assess the living and service conditions of the bonded labour in the country;

(b) whether any schemes have been formulated to rehabilitate them; and

(c) if so, the main features thereof?

THE MINISTER OF LABOUR (SHRI RAGUNATHA REDDY): (a) Yes, Sir.

(b) and (c): The State Governments and Union Territories have been requested to prepare schemes for the economic rehabilitation of the free bonded labour immediately. Some of the State Governments have intimated that steps for providing employment and rehabilitation to freed Bonded labour under the Bonded

Labour System (Abolition) Ordinance, 1975, are under consideration.

The main features would be:

- (1) severing the bonded labourers' economic links with the previous creditor.
- (2) providing the freed bonded labourer with credit and inputs or employment.

Allotment of Funds to States and Union Territories for Health and Family Planning Schemes

1083. **SHRI S. M. SIDDAYYA:** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the amount allotted to each State and Union Territory by the Central Government towards the Health and Family Planning schemes during the year 1975; and

(b) whether the amount has been fully utilised?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Allocations to States are made financial year-wise. A statement showing the amounts allocated to States and Union Territories in respect of Centrally Sponsored Schemes of Health and Family Planning during the year 1975-76, is attached.

(b) This will be known after the close of the financial year and on receipt of expenditure figures from States and Union Territories.